

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**28. Interlocutory Application(IBC)(Liq.)/19/2024 in C.P.
(IB)/2318(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2024**

**NAME OF THE PARTIES:- Mr. Harshad Deshpande
IN THE MATTER OF
RQS Engineering Pvt. Ltd.
V/s
Thermo Products Pvt. Ltd.**

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

Interlocutory Application(IBC)(Liq.) 19 of 2024:- Counsel, Akshay

Petkar appeared for the Applicant. List this matter on **21.06.2024.**

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**